

- (b) if so, the details thereof; and
- (c) what has been the rate of unemployment in this age group between 2014 and 2017?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) As per the modelled estimates of International Labour Organisation (ILO), the estimated unemployment rate for persons age group 15-24 years was 10%, 10.4%, 10.5% and 10.5% in 2014, 2015, 2016 and 2017 respectively.

Hiring of private doctors to serve in ESI hospitals

2172. SHRI D. KUPENDRA REDDY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government plans to hire doctors engaged in private practice to serve in Government-run Employees' State Insurance (ESI) hospitals; and
- (b) if so, the details thereof and outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) Yes, Sir. Under Employees' State Insurance Act, 1948, there is provision to hire doctors engaged in private practice to serve in ESI hospitals on contractual basis in various specialities and super specialities. Such doctors are engaged on various posts lying vacant and are paid consolidated remuneration based on number of hours service provided by them.

47th Indian Labour Conference

2173. SHRI ANAND SHARMA: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether Government has indefinitely deferred two day 47th Indian Labour Conference (ILC) which was scheduled for 26th and 27th February, 2018 due to protest from the Central Trade Unions of country;
- (b) if so, details of concerns communicated by the Central Trade Unions and Government's response thereto;
- (c) whether Government proposes to call a meeting of the Central Trade Unions to resolve dispute and urgently reconvene the ILC; and

(d) steps Government propose to take on the demand of Trade Unions on recommendations of 43rd, 44th and 45th ILCs especially on formulation of minimum wages and equal pay for equal work to contract labourers?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) No, Sir. The 47th Session of the Indian Labour Conference scheduled to meet on 26th and 27th February, 2018 was postponed due to administrative reasons including week long Holi celebrations in various part of India, which was expected to affect appropriate level of participation from State Governments.

(c) Does not arise.

(d) The existing labour laws already provide for minimum wages to labourers engaged under contract and equal pay for equal work under Equal Remuneration Act, 1976.

Salient features of NCS and MCC Schemes

2174. SHRI PARIMAL NATHWANI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the details and salient features of the National Career Service (NCS) Scheme and Model Career Centre (MCC) Scheme;

(b) whether Government has received proposals from various State Governments for setting up Model Career Centres in their respective States;

(c) if so, the details thereof and the action taken by Government thereon along with the funds allocated and utilized for the purpose during each of the last three years and the current year, State/UT-wise; and

(d) the manner and extent to which NCS and MCC have benefited the job seekers in the country?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) The National Career Service provides a variety of employment related services like job matching, career counselling, vocational guidance, information on skill development courses, apprenticeship, internships, online at NCS portal (www.ncs.gov.in) accessible from multiple delivery channels.

The NCS Portal is supported by multi-lingual Call Centre/Helpdesk to assist and guide jobseekers in accessing the employment related services. The NCS portal also